COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 113 OF 2016 AND APPEAL NO. 114 OF 2016

Dated: 30th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:					
Alipurduar Transmission Ltd. Vs.				Appellant(s)	
Central Electricity Regulatory Comr	nission	& Ors.		Respondent(s)	
Counsel for the Appellant(s)	:		iket Prasoon hishek Kumar		
Counsel for the Respondent(s)	:	Mr. K.S.	Ir. K.S. Dhingra for R-1		
		Mr. R. B.	Sharm	a for R.2 & 6	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk